

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4254
ANSWERED ON:18.12.2014
RURAL INFRASTRUCTURE DEVELOPMENT FUND
Shinde Dr. Shrikant Eknath

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether funds allocated for Rural Infrastructure Development Fund (RIDF) has actually been utilized for various rural development schemes;
- (b) if so, the details thereof during the last three years and the current year, State/UT-wise and year-wise and scheme-wise; and
- (c) the reasons for poor standard of implementation of projects under RIDF corpus?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a)to(c): National Bank for Agriculture and Rural Development (NABARD) has the provision of Rural Infrastructure Development Fund (RIDF) with the sole objective of giving low cost fund support to State Governments and State owned Corporations for quick completion of ongoing projects in the rural sector relating to medium and minor irrigation, soil conservation, watershed management and other forms of rural infrastructure.

The details of NABARD/RIDF loans utilized by States/UTs are not maintained in a centralized manner in this Ministry. The Ministry of Rural Development was sanctioned a NABARD loan of Rs. 18,500 crore in the year 2007-08 for construction/upgradation of rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY). This loan was drawn in three installments from 2007-08 to 2009-10 (Rs. 4,500 crore in 2007-08, Rs. 7,500 crore in 2008-09 and Rs. 6,500 crore in 2009-10). This loan amount is one of the sources of consolidated pulled amount for execution of PMGSY works. The said loan amount would be fully repaid by the financial year 2016-17. The details of amounts released from approved budget under PMGSY, in the last three years and current year, State/UT-wise and year-wise are given as Annexure.